

**GOVERNMENT OF INDIA  
MINISTRY OF INFORMATION AND BROADCASTING**

**LOK SABHA  
STARRED QUESTION No. 95  
TO BE ANSWERED ON 08/02/2018**

**VIOLATION OF NORMS BY TV CHANNELS**

**\*95. SHRI M. I. SHANAVAS:**

Will the Minister of **INFORMATION AND BROADCASTING**

be pleased to state:

- (a) whether a number of television channels have reportedly been violating the norms laid down for telecasting the programmes/ advertisements on their channels in the recent past;
- (b) if so, the details thereof; and
- (c) the names of the television channels which have been found to be violating the norms for the purpose?

**ANSWER**

**THE MINISTER OF INFORMATION & BROADCASTING  
(SMT. SMRITI ZUBIN IRANI)**

(a) to (c): A Statement is laid on the Table of the House.

\*\*\*\*\*

**STATEMENT AS REFERRED TO IN REPLY TO PARTS (a) TO (c) OF LOK SABHA  
STARRED QUESTION NO. 95 FOR ANSWER ON 08.02.2018**

(a) to (c) All programmes and advertisements telecast on private satellite TV channels and transmitted/re-transmitted through the Cable TV network, DTH platform and HITS are required to adhere to the Programme Code and Advertising Code prescribed under the Cable Television Networks (Regulation) Act, 1995 and Cable Television Network Rules, 1994 framed thereunder. The Act does not provide for pre-censorship of any programme or advertisement telecast on such TV channels. However, all programmes and advertisements are required to be in conformity with the said Programme and Advertising Codes which contain a whole range of parameters to regulate programmes and advertisements on TV channels. Action is taken against TV channels as per Uplinking and Downlinking Guidelines whenever any violation of the aforesaid Programme and Advertising Codes is established. Names of the channels found to have violated the Programme and Advertising Codes is Annexed.

\*\*\*\*\*

**ANNEXURE****ANNEXURE AS REFERRED TO IN REPLY TO PARTS (a) to (c) OF LOK SABHA STARRED QUESTION No. 95 FOR ANSWER ON 08.02.2018****Name of the Private satellite TV channels which have violated the Programme and Advertising codes during the last three years and current year****Year – 2014**

Sl. No.	Name of the channels	Sl. No.	Name of the channels	Sl. No.	Name of the channels
1.	WB	8.	Amrita TV	15.	Naxatra News
2.	Lemon News	9.	DY 365	16.	Headlines Today
3.	Bansal News	10.	Sony TV	17.	Sudarshan TV
4.	NE TV	11.	Vasanth TV		
5.	Zee TV	12.	News Live TV		
6.	India News	13.	TV-5 TV		
7.	Color	14.	Kalaingar TV		

**Year – 2015**

Sl. No.	Name of the channels	Sl. No.	Name of the channels	Sl. No.	Name of the channels
1.	Colors TV	8.	Jai Hind	15.	Channel 2 News
2.	Lemon News	9.	Aljazeera TV	16.	A2Z News TV
3.	NTV	10.	Sathiyam TV	17.	DY 365
4.	24 Ghanta TV	11.	Sudarshan News		
5.	NTV	12.	Raj News		
6.	Satlon News	13.	Raj News		
7.	TV9	14.	Russia Today TV		

**Year- 2016**

Sl. No.	Name of the channels	Sl. No.	Name of the channels	Sl. No.	Name of the channels
1.	Care World	8.	Oscar Movies	15.	MBC TV
2.	F TV	9.	Aaj Tak	16.	Reporter TV
3.	Raj News	10.	ABP News		
4.	CVR English News Channel	11.	NDTV INDIA		
5.	Sathiyam TV	12.	Care World		
6.	NDTV India TV	13.	News Time Assam		
7.	NDTV 24x7	14.	People TV		

**Year- 2017**

Sl. No.	Name of the channels
1.	TV-9 (Marathi)
2.	V TV channel
3.	DY 365 TV channel
4.	TV-9 (Marathi)

**Year - 2018**

Sl. No.	Name of the channels
	----NIL---

\*\*\*\*\*